

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/1384/2025 ARBP/3/2025	M/S. S.M. CONSULTANTS, BBSR VS STATE OF ODISHA	BUDHA BINAYA VS	// ( //
2	D-BLAPL/1934/2025 BLAPL/726/2025	NANDA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /67 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000064/2020
3	D-BLAPL/1960/2025 BLAPL/727/2025	AJU SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	//0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar 2(A)CC/0000322/2024
4	D-BLAPL/1961/2025 BLAPL/728/2025	ANANTA DHAL @ GHAULA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALIAPAL /213 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000571/2024
5	D-BLAPL/1576/2025 BLAPL/729/2025	SAUMYA@SOUMYA RANJAN DAS VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	MALKANGIRI /136 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000171/2024
6	D-BLAPL/38882/2024 BLAPL/730/2025	SRIKANTA PRADHAN VS STATE OF ODISHA	GEETANJALI MAJHI VS	PUINTALA /307 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001747/2024
7	D-BLAPL/1707/2025 BLAPL/731/2025	ANIRUDHA @ ANIRUDDHA MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /317 /2023 A.D.J.,PATNAGARH(Balangir) Spl/0000044/2023
8	D-BLAPL/1857/2025 BLAPL/732/2025	KUNA PATASAHANI @ FAGUA PATASAHANI VS STATE OF ODISHA	SATYABRATA DASH VS	JATNI P.S. /45 /2023 3RD ADJ BHUBANESWAR(Khordha ) CT/0000198/2023
9	D-BLAPL/1933/2025 BLAPL/733/2025	SANJAY @ SANTOSH BENIA @ BENIYA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 A.D.J.,JEYPORE(Koraput) CT/0000119/2024
10	D-BLAPL/1905/2025 BLAPL/734/2025	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TIGIRIA /142 /2019 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000142/2024
11	D-BLAPL/562/2025 BLAPL/735/2025	PRAKASH GURJAR VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	POTTANGI /24 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000023/2023

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12	D-BLAPL/1727/2025 BLAPL/736/2025	TRILOCHANA NAYAK @ KALU VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	Maitri Vihar PS /547 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000652/2024
13	D-BLAPL/1929/2025 BLAPL/737/2025	NAGABATULA BALU @ N. BALU VS STATE OF ODISHA	DURGA PRASAD DHAL VS	CHITRAKONDA /121 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2021
14	D-BLAPL/1787/2025 BLAPL/738/2025	BABUNI MALLICK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CHAULIAGANJA /267 /2020 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack Spl/0000070/2020
15	D-BLAPL/1789/2025 BLAPL/739/2025	RAJ NAIK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	DARGHA BAZAR /217 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001146/2024
16	D-BLAPL/1977/2025 BLAPL/740/2025	PAPUN SETHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 A.D.J.,KODALA(Ganjam) 2(A)CC/0000001/2025
17	D-BLAPL/1897/2025 BLAPL/741/2025	BASANTA SING @ BAPUN VS STATE OF ODISHA	SANJAY KUMAR DAS (2) VS	SORO /249 /2024 ADDL. DIST. AND SESSION JUDGE, SORO ST/0000458/2024
18	D-BLAPL/38977/2024 BLAPL/742/2025	DEBENDRA KUMAR SAHOO @ DEBA VS STATE OF ODISHA	SANGRAM RATH VS	PURI SADAR /445 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000197/2024
19	D-BLAPL/1060/2025 BLAPL/743/2025	KHAGAPATI BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIAK VS	KHATIGUDA /127 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000082/2024
20	D-BLAPL/1991/2025 BLAPL/744/2025	ABUBKKAR SIDDIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000002/2025
21	D-BLAPL/1601/2025 BLAPL/745/2025	KAMLESH TIWARI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /426 /2022 ADDL.DIST.JUDGE,KEONJHAR(Kendu ST/0000019/2023
22	D-BLAPL/1995/2025 BLAPL/746/2025	GUFRAH MAHAMMAD @ GOUKHARA KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /342 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001345/2024
23	D-BLAPL/1644/2025	KESABA PANDIA @ DANDA PANDIA	BIJAYA KUMAR RAGADA	JATNI P.S. /331 /2020

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	BLAPL/747/2025	VS STATE OF ODISHA	VS	JMFC, JATNI(Khordha ) GR/0000355/2020
24	D-BLAPL/2026/2025 BLAPL/748/2025	JAGADISH MAHANTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KALINGA NAGAR /286 /2024 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000679/2024
25	D-BLAPL/1954/2025 BLAPL/749/2025	ABHIJIT MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000002/2025
26	D-BLAPL/1969/2025 BLAPL/750/2025	SISIR KUMAR MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BAIDYANATHPUR /567 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002613/2024
27	D-BLAPL/2025/2025 BLAPL/751/2025	BIKRAM MOHANTY @ BIKU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /242 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000536/2024
28	D-BLAPL/2029/2025 BLAPL/752/2025	PAPU @ SUBHENDU PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PIRAHAT P.S /88 /2022 DISTRICT & SESSIONS JUDGE,BHADRAKALINGA ST/0000252/2022
29	D-BLAPL/1883/2025 BLAPL/753/2025	K. PRASANNA KUMAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BHARATPUR PS /58 /2021 A.D.J.,BHUBANESWAR(Khordha ) TR/0000108/2021
30	D-BLAPL/951/2025 BLAPL/754/2025	SIRAPALI @ SIRAPANI BEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	NAYAKOT /143 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000041/2024
31	D-BLAPL/1241/2025 BLAPL/755/2025	ABHIRAM MALLICK VS STATE OF ODISHA	AJAY KUMAR NAYAK VS	AUL /63 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000094/2024
32	D-BLAPL/2016/2025 BLAPL/756/2025	ROHIT KUMAR AGRAWAL @ ROHIT AGRAWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
33	D-BLAPL/339/2025 BLAPL/757/2025	AJAY KUMAR NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BHANJPUR /329 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000076/2024
34	D-BLAPL/2017/2025 BLAPL/758/2025	RAKESH NAIK VS	BIRAJA PRASAD NANDA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul)

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35	D-BLAPL/2042/2025 BLAPL/759/2025	STATE OF ODISHA BHIMA BHUKTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	2(A)CC/0000012/2025 RAIRAKHOL /10 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000001/2025
36	D-BLAPL/2050/2025 BLAPL/760/2025	STATE OF ODISHA RAMAKANTA ROUT VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	BALANTA P.S. /511 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001987/2024
37	D-BLAPL/2001/2025 BLAPL/761/2025	STATE OF ODISHA BIKASH PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	SARAT /74 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000074/2024
38	D-BLAPL/2002/2025 BLAPL/762/2025	STATE OF ODISHA SABIR KHAN @ SABIR MAHAMMAD VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /342 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001345/2024
39	D-BLAPL/1010/2025 BLAPL/763/2025	STATE OF ODISHA PRADEEP JENA VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /591 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000064/2024
40	D-BLAPL/1700/2025 BLAPL/764/2025	STATE OF ODISHA RAHUL DURGA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	BELAGARH /38 /2024 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000107/2024
41	D-BLAPL/1710/2025 BLAPL/765/2025	STATE OF ODISHA SIBU RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR TOWN /341 /2023 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir) SC/0000092/2023
42	D-BLAPL/1449/2025 BLAPL/766/2025	STATE OF ODISHA ENUSH GAMANG VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Gajapati) 2(A)CC/0000058/2024
43	D-BLAPL/1844/2025 BLAPL/767/2025	STATE OF ODISHA KAMAL LOCHAN HARIJAN VS STATE OF ODISHA	BASUDEV MISHRA VS	KHATIGUDA /116 /2024 A.D.J.,NAWARANGPUR(Nabarangapur ) CT/0000079/2024
44	D-BLAPL/2036/2025 BLAPL/768/2025	STATE OF ODISHA MOHAMMED JAWED @ LADEN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	TOMANDO /66 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000136/2023
45	D-BLAPL/2126/2025 BLAPL/769/2025	STATE OF ODISHA BHALU @ SIRAJ ALII VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /228 /2024 A.D.J.,NAYAGARH(Nayagarh ) TR/0000005/2025

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46	D-BLAPL/1713/2025 BLAPL/770/2025	BIBEKANANDA SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /269 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000071/2024
47	D-BLAPL/2130/2025 BLAPL/771/2025	HIMANSHU BARIK @ BENGLU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
48	D-BLAPL/568/2025 BLAPL/772/2025	TAPAN NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	BOLANGIR TOWN /33 /2019 2ND ADDL.DIST.JUDGE, BALANGIR(Balangir) SC/0000008/2019
49	D-BLAPL/1600/2025 BLAPL/773/2025	G. RAKESH @ G. RAKESH RAO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SEA BEACH /293 /2024 J.M.F.C.,PURI(Puri) GR/0001002/2024
50	D-BLAPL/1718/2025 BLAPL/774/2025	DEEPAK SAMAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	BALIMI /116 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000431/2024
51	D-BLAPL/1737/2025 BLAPL/775/2025	ABHIJEET MOHANTY @ RANI VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /468 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002510/2024
52	D-BLAPL/1887/2025 BLAPL/776/2025	R.ADINARAYAN RAO VS STATE OF ODISHA	MOHAMMED RIAZ VS	DARGHA BAZAR /246 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000212/2024
53	D-BLAPL/1671/2025 BLAPL/777/2025	PUSPANJALI JAYASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 S.D.J.M.,KHURDA(Khordha ) 2(A)CC/0000009/2025
54	D-BLAPL/1717/2025 BLAPL/778/2025	ARBIN @ ARBIND TIRKEY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	K.BALANG /78 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000728/2023
55	D-BLAPL/1672/2025 BLAPL/779/2025	KABULI JAYASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 S.D.J.M.,KHURDA(Khordha ) 2(A)CC/0000009/2025
56	D-BLAPL/2241/2025 BLAPL/780/2025	ABHINAY SAKET VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000001/2025
57	D-CMAPL/798/2025	PURNA CHANDRA PADHAN	ADV.	//

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	CMAPL/25/2025	VS PRINCIPAL CHIEF CONSERVATOR OF FOREST,KHURDA	VS	() //
58	D-CMP/496/2025 CMP/92/2025	SUKUN NAIK @ SAKUNTALA PATEL VS AJYODHANATH NAIK	AJAYA KUMAR NANDA VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda CS/0000354/2015
59	D-CMP/1659/2025 CMP/93/2025	BRUNDABAN KAMILA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// CIVIL JUDGE(JD) CUM JMFC, ERSAMA, CS/0000001/2023
60	D-CMP/2049/2025 CMP/94/2025	BABJI SAMAL VS HASAN ALLI SAHA	SURESH CHANDRA PRADHAN VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000322/2018
61	D-CMP/2024/2025 CMP/95/2025	ANNAPURNA MAHASUAR VS HARI NARAYAN PRATIHARI	KOUSIK ANANDA GURU VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0002121/2018
62	D-CMP/53257/2024 CMP/96/2025	SURENDRA KUMAR SAHOO@SURENDRA SAHOO VS PRAFULLA KUMAR JENA	MAMATA MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur ) CS/0000099/2015
63	D-CMP/53680/2024 CMP/97/2025	SURENDRA KUMAR SAHOO @ SURENDRA SAHOO VS PRAFULLA KUMAR JENA	MAMATA MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur ) CS/0000099/2015
64	D-CMP/528/2025 CMP/98/2025	DINABANDHU BARIK VS VICE-CHANCELLOR, SAMBALPUR UNIVERSITY	BHOJARAJ SETH VS	// 2ND ADDL.DIST.JUDGE, BALANGIR(Ba RFA/0000010/2017
65	D-CMP/52072/2024 CMP/99/2025	SUKANTA KAR VS GANGADHAR KAR	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000433/2013
66	D-CONTC/2173/2025 CONTC/336/2025	MAHAMMAD FAJAL ALLI VS AMIYA KUMAR SAMAL,SUPDT. ENGR., RLBC DIVN.,DHENKANAL	ADV VS	// () //
67	D-CONTC/2174/2025 CONTC/337/2025	KUMBHAKARNA DANDAPAT VS P. ANVESHA REDDY,COLLECTOR AND D.M.,JAJPUR	ADV VS	// () //
68	D-CONTC/2175/2025 CONTC/338/2025	KRUSHNA CHANDRA KAR VS	ADV. VS	// ()

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69	D-CONTC/2201/2025 CONTC/339/2025	SHALINI PANDIT, IAS JNANENDRA NATH SAHOO VS	ADV. VS	// // 0
70	D-CONTC/2210/2025 CONTC/340/2025	SANJAY SETH,RAKSHA RAJYA MANTRI CHRDS INTEGRATED MODEL SCHOOL VS	PABITRA KUMAR DUTTA VS	// // 0
71	D-CONTC/2228/2025 CONTC/341/2025	SHALINI PANDIT, COMMNR.CUM SECY, S AND ME BIHARI BAG VS	ADV. VS	// // 0
72	D-CONTC/1947/2025 CONTC/342/2025	ARVIND AGRAWAL, IAS P. SMITARANI RAO VS	ADV. VS	// // 0
73	D-CONTC/1948/2025 CONTC/343/2025	SHALINI PANDIT, IAS BINOD BIHARI PANIGRAHI VS	ADV. VS	// // 0
74	D-CONTC/2255/2025 CONTC/344/2025	SHALINI PANDIT, IAS SOMANATH KHILAR VS	KHAGESWAR BEHERA VS	// // 0
75	D-CONTC/2260/2025 CONTC/345/2025	SASMITA MURMU,TAHASILDAR,BAHANAGA TUSARA RANJAN PATRA VS	ADV. VS	// // 0
76	D-CONTC/54031/2024 CONTC/346/2025	SANJAY KUMAR SINGH,IAS MAMATA NAYAK VS	ADV. VS	// // 0
77	D-CONTC/709/2025 CONTC/347/2025	VISHAL SINGH, COLLECTOR, KEONJHAR JOGENDRA NATH PANDA VS	ADV. VS	// // 0
78	D-CONTC/711/2025 CONTC/348/2025	DEORANJAN KUMAR SINGH,IAS HEMANTA KUMAR NANDA VS	ADV. VS	// // 0
79	D-CONTC/713/2025 CONTC/349/2025	DEORANJAN KKUMAR SINGH,IAS MADHUSUDAN SAHOO VS	ADV. VS	// // 0
		DEORANJAN KUMAR SINGH,IAS		//

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80	D-CONTC/1951/2025 CONTC/350/2025	BISHNU PRASAD PATRO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/1955/2025 CONTC/351/2025	PUSPANJALI DEVI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/2230/2025 CONTC/352/2025	SARAT KUMAR SAHOO VS SHALINI PANDIT, COMMNR. CUM SECY. S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
83	D-CONTC/2231/2025 CONTC/353/2025	SANJUKTA JAGDEV VS BISWAJEET PRADHAN, ORS	ADV. VS	// 0 //
84	D-CONTC/2247/2025 CONTC/354/2025	SUDARSHAN NAYAK VS ARVIND AGRAWAL, IAS	ADV. VS	// 0 //
85	D-CONTC/2301/2025 CONTC/355/2025	HARAMOHAN MOHAPATRA VS VIR VIKRAM YADAV, IAS	ADV. VS	// 0 //
86	D-CONTC/2304/2025 CONTC/356/2025	SIDHARTHA KUMAR NAYAK VS ANU GARG, IAS	ADV. VS	// 0 //
87	D-CONTC/2306/2025 CONTC/357/2025	NIRANJAN DAS VS ANU GARG, IAS	ADV. VS	// 0 //
88	D-CONTC/2307/2025 CONTC/358/2025	DHANANJAY DAS VS ANU GARG, IAS	ADV. VS	// 0 //
89	D-CONTC/2491/2025 CONTC/359/2025	RANJAN KUMAR DASH VS AMITENDRA NATH SINHA, IPS	ADV. VS	// 0 //
90	D-CONTC/2494/2025 CONTC/360/2025	BHAGABAN PANDA VS AMITENDRA NATH SINHA, IPS	ADV. VS	// 0 //
91	D-CONTC/2502/2025	RAMESH CHANDRA SENAPATY	ADV.	//

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	CONTC/361/2025	VS AMITENDRA NATH SINHA,IPS	VS	0 //
92	D-CONTC/2504/2025 CONTC/362/2025	PRABODHA KUMAR SAHU VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
93	D-CONTC/55087/2024 CONTC/363/2025	BANITA DHURUA VS DR. RADHAKANTA GARTIA, DEO, JHARSUGUDA	ADV. VS	// 0 //
94	D-CONTC/900/2025 CONTC/364/2025	SUKRU CHANDRA BAG VS ASWAST.S,COMMNR. CUM SECY. S AND ME DEPT.	ADV. VS	// 0 //
95	D-CONTC/901/2025 CONTC/365/2025	SURESH CHANDRA NAIK VS MANORANJAN MALLICK,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// 0 //
96	D-CONTC/2496/2025 CONTC/366/2025	SANTOSH KUMAR DASH VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
97	D-CONTC/2531/2025 CONTC/367/2025	KISHOR CHANDRA PARIDA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
98	D-CONTC/2541/2025 CONTC/368/2025	SURYA NARAYAN DAKUA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
99	D-CONTC/2548/2025 CONTC/369/2025	SUKANTA KUMAR MOHARANA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
100	D-CONTC/2550/2025 CONTC/370/2025	PEREPU SATYANARAYANA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
101	D-CONTC/2551/2025 CONTC/371/2025	DEBI PRASAD MOHANTY VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0 //
102	D-CRLA/1103/2025 CRLA/100/2025	MELA DAS VS	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /54 /2023 DISTRICT & SESSIONS JUDGE,BERHAM

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103	D-CRLA/1106/2025 CRLA/101/2025	STATE OF ODISHA BASANTA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ST/0000138/2023 DIGAPAHANDI /54 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPTON
104	D-CRLA/1475/2025 CRLA/102/2025	STATE OF ODISHA GOBINDA JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	ST/0000138/2023 ANANDAPUR /280 /2021 ADDL.DIST.JUDGE,ANANDPUR(Kendujhar)
105	D-CRLA/1495/2025 CRLA/103/2025	STATE OF ODISHA JOGENDRA BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	ST/0000014/2022 BANIGOCHA /20 /2022 DISTRICT AND SESSIONS JUDGE,NAYAGUDA
106	D-CRLA/1888/2025 CRLA/104/2025	STATE OF ODISHA LALATENDU MOHAPATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	ST/0000131/2022 KENDRAPARA SADAR /375 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara)
107	D-CRLLP/1368/2025 CRLLP/2/2025	STATE OF ODISHA BISIKESAN@BISHIKESAN SAHU VS SEBATI SAHU	SHIBANI SHANKAR PRADHAN VS	TR/0000118/2024 / /0 J.M.F.C.,BARGARH(Bargarh )
108	D-CRLMA/1571/2025 CRLMA/10/2025	PRASANT KUMAR ROUT VS STATE OF ODISHA(VIG)	SURYAKANTA DWIBEDI VS	ICC/0000099/2006 CUTTACK VIGILANCE /41 /2012 ( ) //
109	D-CRLMA/1775/2025 CRLMA/11/2025	PRATIMA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIMAPADA /317 /2024 ADDL.SESSIONS JUDGE,NIMPARA(Puri)
110	D-CRLMA/2114/2025 CRLMA/12/2025	CENTRAL BUREAU OF INVESTIGATION (CBI), NEW DELHI VS CHANCHAL KUMAR MUKHERJEE	SARTHAK NAYAK, (SPL. PUBLIC PROSECUTOR CBI) VS	Spl/0000077/2024 / /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR
111	D-CRLMC/1444/2025 CRLMC/290/2025	PRATAP CHANDRA PADHI VS STATE OF ODISHA	GANGADHAR SAMAL VS	RC/0000017/2024 PATTAMUNDAI /128 /2020 DIST.&SESSIONS JUDGE,KENDRAPARA
112	D-CRLMC/1776/2025 CRLMC/291/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CRREV/0000021/2024 BHUBAN /101 /2010 J.M.F.C.,BHUBAN(Dhenkanal)
113	D-CRLMC/1878/2025 CRLMC/292/2025	STATE OF ODISHA RABINDRA KUMAR PARAMANIKA@RABI@RABINDRA PARMANIKM@RABINDRA VS STATE OF ODISHA	SUBHASINI MITA PATTANAIAK VS	GR/0000101/2010 SAHID NAGAR P.S. /100 /2016 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000668/2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/646/2025 CRLMC/293/2025	RAVI SHANKAR AGRAWAL VS STATE OF ODISHA	SAIBRATA RATH VS	JHARSUGUDA /715 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0003130/2024
115	D-CRLMC/1915/2025 CRLMC/294/2025	NARATTAM PANDEY @ MINAKETAN SAHU @ NAROTTAM SAHU VS STATE OF ODISHA	SK. ZAFARULLA VS	MAHILA PS SAMBALPUR /42 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001298/2023
116	D-CRLMC/1946/2025 CRLMC/295/2025	RAJKUMAR@BITU VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000134/2019
117	D-CRLMC/2061/2025 CRLMC/296/2025	SANKAR KUMAR SINGH VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /87 /2015 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000100/2015
118	D-CRLMC/38621/2024 CRLMC/297/2025	DR. SIDHARTHA SANKAR PATI VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	BURLA /454 /2023 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000039/2024
119	D-CRLMC/1388/2025 CRLMC/298/2025	CHAKANANDA KAMPA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	TUSRA /335 /2024 J.M.F.C.,TUSURA(Balangir) GR/0000072/2024
120	D-CRLMC/1965/2025 CRLMC/299/2025	SANTOSH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE (POCSO), BAUDH(Baudh) Spl/0000020/2018
121	D-CRLMC/2189/2025 CRLMC/300/2025	SASHANKA SHEKHAR MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	AIR FIELD P.S. /320 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000981/2024
122	D-CRLMC/658/2025 CRLMC/301/2025	SHAKTI KUMAR DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARIPADA SADAR /4 /2021 2ND ADDL.DIST.JUDGE,BARIPADA(Mayurbhanj) GR/0000009/2021
123	D-CRLMC/1181/2025 CRLMC/302/2025	SURYA PRAKASH GIRI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 JUDGE FAMILY COURT-II,BHUBANESWAR IA/0000050/2022
124	D-CRLMC/1621/2025 CRLMC/303/2025	SUKANT KUMAR SWAIN@SUKANT SWAIN VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /97 /2020 SPECIAL JUDGE,JAJPUR(Jajapur ) Spl/0000023/2020
125	D-CRLMP/1886/2025	PRAVAT KUMAR SETHY	KUNJA SUNDAR DAS	//0

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	CRLMP/120/2025	VS STATE OF ODISHA	VS	DIST.&SESSIONS JUDGE,KENDRAPARA ICC/0000012/2022
126	D-CRLMP/1519/2025 CRLMP/121/2025	SOBHA DAS VS STATE OF ODISHA	MANISH NAG DAS VS	//0 ()
127	D-CRLMP/1749/2025 CRLMP/122/2025	TAPAN KUMAR NAYAK VS STATE OF ODISHA	PREMRAJ GOUDA VS	// //0 ()
128	D-CRLMP/1673/2025 CRLMP/123/2025	KRISHNA MAJHI VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	PAHALA /58 /2022 ()
129	D-CRLMP/2127/2025 CRLMP/124/2025	GOURI KUMARISAHU @ SAMAL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// //0 ()
130	D-CRLMP/1936/2025 CRLMP/125/2025	LABANGA GOCHHAYAT VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// //0 ()
131	D-CRLMP/2019/2025 CRLMP/126/2025	MAMATA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHAMAR /6 /2025 ()
132	D-CRLMP/1917/2025 CRLMP/127/2025	SIDDHARTHA KUMAR MISHRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// //0 ()
133	D-CRLREV/1340/2025 CRLREV/36/2025	LOKESWAR BAG VS TEJYA BAG @ CHHURA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /55 /2011 J.M.F.C.,KANTABANJI(Balangir) CMC/0000001/2020
134	D-CRLREV/2056/2025 CRLREV/37/2025	BASANTA@BASANTA KUMAR MALLICK VS KHAGENDRA PRASAD BEHERA	DIPTI RANJAN SWAIN VS	//0 DISTRICT & SESSIONS JUDGE,BALASOR CRA/0000071/2024
135	D-EXP/52929/2024 EXP/2/2025	GAGAN BIHARI SAMAL VS BABULA KUMAR BEHERA, SUPDT. ENGINR.	ADV. VS	// ()
136	D-FAO/2298/2025 FAO/33/2025	M/S. DEVI KRUPA SOFT DRINKS, GANJAM VS	AVIJIT PAL VS	// DISTRICT & SESSIONS JUDGE,BERHAM

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137	D-FAO/2199/2025 FAO/34/2025	M/S. JOGESWAR BEVERAGES PURNAMI ADA VS UNION OF INDIA	AKASH KUMAR PATTAJOSHI VS	IA/0000004/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000080/2021
138	D-FAO/54563/2024 FAO/35/2025	M/S SHRIRAM GENERAL INSURANCE CO. LTD., BBSR VS JHUNA PARIDA	ANUPAM DASH VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000174/2013
139	D-MACA/52594/2024 MACA/80/2025	D.M.,UNITED INDIA INSURANCE CO. LTD.,GANJAM VS KSHITI JANI	RAMESH CHANDRA SAHOO VS	// DISTRICT & SESSIONS JUDGE, BHAWA Mac/0000017/2022
140	D-MACA/54169/2024 MACA/81/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS DHARANIDHAR MAHANTA	BIBEKANANDA UDGATA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000076/2022
141	D-MACA/102/2025 MACA/82/2025	MINKI @ MENKI PRADHAN VS ABHIMANYU PARIDA	AKSHYANGSHU SEKHAR NANDY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000072/2000
142	D-MACA/844/2025 MACA/83/2025	B.M.,S.B.I GENERAL INSURANCE CO.LTD.,BBSR VS SURYA BEHERA	SOMNATH ROY VS	// 1ST MACT,PHULBANI(Kandhamal) Mac/0000006/2023
143	D-MACA/1306/2025 MACA/84/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS HINA SAHU	SOMNATH ROY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000084/2023
144	D-MACA/1909/2025 MACA/85/2025	MANAGER LEGAL, SBI GENERAL INSURANCE CO LTD,BHUBANESWAR VS JAYANTI DHURUA	S.K RUPLAL VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda ) Mac/0000027/2017
145	D-MACA/54937/2024 MACA/86/2025	MAHESH CHANDRA MOHANTY VS SUBAS AGARWALLA	DIBYA CHARAN SWAIN VS	// II MACT,CUTTACK(Cuttack) MISCA/0001392/1997
146	D-MACA/2098/2025 MACA/87/2025	BULAKISHORE NATH VS RAJENDRA KUMAR SAHOO	BISWAJIT MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000143/2012
147	D-MACA/53793/2024 MACA/88/2025	DEBAJANI KANUNGO VS DIVISIONAL MANAGER, RELIANCE INSURANCE CO.LTD.,BBSR	DILLIP KUMAR MOHAPATRA VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000036/2009

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148	D-MACA/1408/2025 MACA/89/2025	BINDUREKHA OJHA VS M/S DIWAKAR ROAD LINES, KARNATAKA	SOMANATH NANDA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001096/2017
149	D-MATA/2415/2025 MATA/35/2025	PARSURAM NAYAK VS NIBEDITA JENA	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000542/2020
150	D-MATA/2285/2025 MATA/36/2025	MANAS KUMAR PRUSTY VS ROJALIN SAHOO	SUJIT KUMAR BISWAL VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000053/2017
151	D-MATA/52669/2024 MATA/37/2025	GIRISH CHANDRA MOHARANA VS LAXMIPRIYA MOHAPATRA @ MOHARANA	NALINI KANTA SAHOO VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000845/2007
152	D-RPFAM/2573/2025 RPFAM/19/2025	MISHARILAL NAYAK VS DHANESWARI NAYAK	ANIRUDHA DAS VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000103/2023
153	D-RSA/47558/2024 RSA/42/2025	PARAMA DANDASENA VS DOLABATI BAG	ASHIS KUMAR MISHRA VS	// A.D.J,PATNAGARH(Balangir) RFA/0000001/2020
154	D-RSA/2377/2025 RSA/43/2025	RAJ KRUSHNA RATH VS RAMA KRUSHNA CHOUDHURY	DEEPALI MAHAPATRA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000080/2018
155	D-RVWPET/52992/2024 RVWPET/24/2025	NURJAHAN BIBI VS STATE OF ODISHA	JAYDEEP PAL VS	// () //
156	D-TRPCRL/1664/2025 TRPCRL/7/2025	GOPAL AGRAWAL VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /166 /2018 J.M.F.C., NUAPADA(Nuapada ) CT/0000543/2018
157	D-WA/2035/2025 WA/192/2025	STATE OF ODISHA VS N.ESWAR RAO	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
158	D-WA/2042/2025 WA/193/2025	STATE OF ODISHA VS N. PITAMBAR RAO	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
159	D-WA/2046/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/194/2025	VS AMBARISH MEHER	VS	0 //
160	D-WA/2177/2025 WA/195/2025	STATE OF ODISHA VS JAGANNATH SAHOO	SACHIDANANDA NAYAK , A.S.C VS	// 0 //
161	D-WA/2182/2025 WA/196/2025	STATE OF ODISHA VS DILLIP KUMAR BEHERA	SATYABRATA MOHANTY , A.G.A VS	// 0 //
162	D-WA/2328/2025 WA/197/2025	STATE OF ODISHA VS GAYATRI BARIK	SASWAT DAS, A.G.A. VS	// 0 //
163	D-WA/2347/2025 WA/198/2025	STATE OF ODISHA VS DAMBARUDHAR GIRI	SASWAT DAS , A.G.A VS	// 0 //
164	D-WA/54512/2024 WA/199/2025	SANDHYA JENA VS SWARNALATA SARANGI	NIRANJAN PRASAD PATRA VS	// 0 //
165	D-WA/1244/2025 WA/200/2025	STATE OF ODISHA VS SIBANANDA SAHU	SATYABRATA MOHANTY, A.G.A. VS	// 0 //
166	D-WA/2348/2025 WA/201/2025	STATE OF ODISHA VS JASHODA MAHANTA	SASWAT DAS, A.G.A. VS	// 0 //
167	D-WA/2352/2025 WA/202/2025	STATE OF ODISHA VS BRAJESH MEHER	SASWAT DAS, A.G.A. VS	// 0 //
168	D-WA/54012/2024 WA/203/2025	NIRANJAN ROUT VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR	SUDHANSU SEKHAR JENA VS	// 0 //
169	D-WP(C)/1352/2025 WP(C)/2109/2025	SANGEETA AMANT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
170	D-WP(C)/2219/2025 WP(C)/2110/2025	JASOBANTA MOHANTY VS	JIBAN RANJAN DASH VS	// 0

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171	D-WP(C)/2241/2025 WP(C)/2111/2025	STATE OF ODISHA SUSHANT SUNDARAY VS R.T.O., BHUBANESWAR	KHIROD CHANDRA MAJHI VS	// // 0 //
172	D-WP(C)/2244/2025 WP(C)/2112/2025	ARUN KUMAR OJHA VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	// 0 //
173	D-WP(C)/2311/2025 WP(C)/2113/2025	SARASWATI PADHI VS GOVT OF ODISHA	SWETALANA DAS VS	// 0 //
174	D-WP(C)/1429/2025 WP(C)/2114/2025	AKHAYA KUMAR NAYAK VS UNION OF INDIA	HARA PRASAD RATH VS	// 0 //
175	D-WP(C)/2223/2025 WP(C)/2115/2025	JAYPRASAD BAIDYABHUSHAN VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
176	D-WP(C)/2314/2025 WP(C)/2116/2025	SASMITA KUMARI SETHY VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
177	D-WP(C)/2253/2025 WP(C)/2117/2025	KARAMA SINGH VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
178	D-WP(C)/2321/2025 WP(C)/2118/2025	ADITYA NARAYAN MOHANTY VS ODISHA PISCICULTURE DEVELOPMENT CORPORATION, BBSR	SAROJA KANTA SAMAL VS	// 0 //
179	D-WP(C)/2274/2025 WP(C)/2119/2025	BHAGYADHAR PRUSTY VS UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
180	D-WP(C)/2220/2025 WP(C)/2120/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA REPRESENTED THROUGH ITS PRINCIPAL SECRETARY, WORKS CUM E.I.C ODISHA, BBSR.	BISWAMBAR MOHANTY VS	// 0 //
181	D-WP(C)/2257/2025 WP(C)/2121/2025	M/S. CHOUDHURY BIBHUTI BHUSANSREE CHANDAN MAHENDRA BAHADUR, SUNKAL, KALASIKHOPUT VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK-II	KALASIKHOPUT VS	// 0 //

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182	D-WP(C)/2339/2025 WP(C)/2122/2025	MD QULAMUDDIN RAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
183	D-WP(C)/2340/2025 WP(C)/2123/2025	SANJAYA HATI @ SANJAY HATI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
184	D-WP(C)/2329/2025 WP(C)/2124/2025	SURESH CHANDRA TRIPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
185	D-WP(C)/194/2025 WP(C)/2125/2025	NAMITA SADANGI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
186	D-WP(C)/2330/2025 WP(C)/2126/2025	DURGA CHARAN MISHRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
187	D-WP(C)/197/2025 WP(C)/2127/2025	JHUNI MOHANTA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
188	D-WP(C)/53316/2024 WP(C)/2128/2025	RAJLOCHAN SWAIN VS MAHANADI COAL FIELDS LTD.,SAMBALPUR	RAMESH CH. BEHERA VS	// 0 //
189	D-WP(C)/2221/2025 WP(C)/2129/2025	SIBARAM PANDA VS STATE OF ODISHA REPRESENTED THROUGH ITS PRINCIPAL SECRETARY , WORKS CUM E.I.C ODISHA, BBSR.	BISWAMBAR MOHANTY VS	// 0 //
190	D-WP(C)/2353/2025 WP(C)/2130/2025	M/S V S AGROTECH, CUTTACK VS THE ZONAL HEAD, FIELD GENERAL MANAGER, UNION BANK OF INDIA, ZONAL OFFICE, BBSR	SUMIT KUMAR MOHANTY VS	// 0 //
191	D-WP(C)/2331/2025 WP(C)/2131/2025	PRAVAKAR MAPISTA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
192	D-WP(C)/1797/2025 WP(C)/2132/2025	SHANTIBALA CHAUDHURY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
193	D-WP(C)/543/2025	SUBHADRA CHHATRIA	SIDDHARTH PRASAD MISHRA	//

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	WP(C)/2133/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/2370/2025 WP(C)/2134/2025	SANJUKTA PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
195	D-WP(C)/2114/2025 WP(C)/2135/2025	MIR MAHIUDDIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
196	D-WP(C)/2295/2025 WP(C)/2136/2025	M/S. PRAMILA TRADERS, MAYURBHANJ VS BANK OF MAHARASTHRA, REPRESENTED THROUGH ITS BRANCH MANAGER, BARIPADA BRANCH.	PRONOY MOHANTY VS	// 0 //
197	D-WP(C)/2254/2025 WP(C)/2137/2025	DINESH CHANDRA DAS VS INCOME TAX OFFICER, WARD NO I, BARIPADA	KAJAL SAHOO VS	// 0 //
198	D-WP(C)/2371/2025 WP(C)/2138/2025	GAJANANA SELF HELP GROUP MAHARUDRAPUR, BALASORE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
199	D-WP(C)/2332/2025 WP(C)/2139/2025	GODABARISH HOTA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
200	D-WP(C)/53146/2024 WP(C)/2140/2025	MAA BANADURGA WOMEN S H G, BHADRAK VS STATE OF ODISHA	SWAYAMJIT ROUT VS	// 0 //
201	D-WP(C)/2234/2025 WP(C)/2141/2025	DUSHASANA BARIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
202	D-WP(C)/2372/2025 WP(C)/2142/2025	MEERA DEVI VS THE BRANCH MANAGER, CANARA BANK	JANAKI KANTA MAHAPATRA VS	// 0 //
203	D-WP(C)/53306/2024 WP(C)/2143/2025	ASISH KUMAR BEHERA VS MAHANADI COAL FIELDS LTD., SAMBALPUR	RAMESH CH. BEHERA VS	// 0 //
204	D-WP(C)/2482/2025 WP(C)/2144/2025	M/S.MAITHAN ISPAT LTD.,KOLKATA VS	PRABHU PRASAD MOHANTY VS	// 0

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205	D-WP(C)/53171/2024 WP(C)/2145/2025	STATE OF ODISHA NARENDRA KUMAR BEHERA VS	BIJAY KUMAR MOHANTY VS	// // 0
206	D-WP(C)/2368/2025 WP(C)/2146/2025	STATE OF ODISHA GUPTA POWER INFRASTRUCUTRE LIMITED, BBSR VS	SASWAT KUMAR ACHARYA VS	// // 0
207	D-WP(C)/2251/2025 WP(C)/2147/2025	MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, ODISHA,CUTTACK SANTOSH KUMAR DAS VS	PRASANNA KUMAR NAYAK VS	// // 0
208	D-WP(C)/913/2025 WP(C)/2148/2025	STATE OF ODISHA UPENDRA BEHERA VS	RAGHUNATH DASMOHAPATRA VS	// // 0
209	D-WP(C)/2373/2025 WP(C)/2149/2025	STATE OF ODISHA JAYARAM PARIDA VS	KAIBALYA PANDA VS	// // 0
210	D-WP(C)/53309/2024 WP(C)/2150/2025	STATE OF ODISHA TAPAN KUMAR BISWAL VS	RAMESH CH. BEHERA VS	// // 0
211	D-WP(C)/2382/2025 WP(C)/2151/2025	MAHANADI COAL FIELDS LIMITED, SAMBALPUR JITENDRA KUMAR VS	JANAKI KANTA MAHAPATRA VS	// // 0
212	D-WP(C)/2400/2025 WP(C)/2152/2025	THE BRANCH MANAGER, CANARA BANK,NEW DELHI LAMBODAR PANDA VS	SUBHADUTTA ROUSTRAY VS	// // 0
213	D-WP(C)/1423/2025 WP(C)/2153/2025	STATE OF ODISHA M/S. IPISTEEL LTD., GUNDICHAPARA, DHENKANAL VS	KISHOR KUMAR ACHARYA VS	// // 0
214	D-WP(C)/2401/2025 WP(C)/2154/2025	CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL, KOLKATA DR.CHAITANYA SUNDAR DASH VS	SUBHADUTTA ROUSTRAY VS	// // 0
215	D-WP(C)/2383/2025 WP(C)/2155/2025	STATE OF ODISHA UNION OF INDIA VS	PRASANNA KUMAR PARHI VS	// // 0
		MAA DURGA ELECTRICAL CENTRE, WESTBENGAL		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :21/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/53303/2024 WP(C)/2156/2025	MAHAPARASAD PRADHAN VS MAHANADI COAL FIELDS LTD., SAMBALPUR	RAMESH CH. BEHERA VS	// 0 //
217	D-WP(C)/2061/2025 WP(C)/2157/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
218	D-WP(C)/53310/2024 WP(C)/2158/2025	RAKESH KUMAR SAHOO VS MAHANADI COAL FIELDS LTD., SAMBALPUR	RAMESH CH. BEHERA VS	// 0 //
219	D-WP(C)/2407/2025 WP(C)/2159/2025	DR.LAXMIDHAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
220	D-WP(C)/2391/2025 WP(C)/2160/2025	DR.ABANI KUMAR KUNDU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
221	D-WP(C)/2062/2025 WP(C)/2161/2025	GAJENDRANATH MARTHA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
222	D-WP(C)/2256/2025 WP(C)/2162/2025	KRISNACHANDRA PARIDA VS COLLECTOR CUM D.M. JAGATSINGHPUR	SURYA SNATA MOHAPATRA VS	// 0 //
223	D-WP(C)/2233/2025 WP(C)/2163/2025	DUSHASANA BARIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
224	D-WP(C)/2409/2025 WP(C)/2164/2025	DR.RAMA CHANDRA DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
225	D-WP(C)/53142/2024 WP(C)/2165/2025	SAMAR KUMAR CHATTERJEE VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
226	D-WP(C)/2412/2025 WP(C)/2166/2025	DR.PRATIVA KUMARI NANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
227	D-WP(C)/54908/2024	KULAMANI MAJHI	MD. GOLAM MADANI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2167/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/2258/2025 WP(C)/2168/2025	DR.SAUMYASRI RATHA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
229	D-WP(C)/54893/2024 WP(C)/2169/2025	NARAYAN CHANDRA BARIK VS THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	MD. GOLAM MADANI VS	// 0 //
230	D-WP(C)/2125/2025 WP(C)/2170/2025	MIR ALLAUDDIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
231	D-WP(C)/1965/2025 WP(C)/2171/2025	NAJMA KHANAM VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
232	D-WP(C)/305/2025 WP(C)/2172/2025	SRIHARI CHARAN DAS VS ADDL. COMNR, ADL. REVISIONAL COURT NO - II, BBSR	MALAYA KUMAR MISHRA VS	// 0 //
233	D-WP(C)/2302/2025 WP(C)/2173/2025	UNION OF INDIA VS GOPAL CHANDRA NAYAK	BISWAJIT MAHARANA VS	// 0 //
234	D-WP(C)/54889/2024 WP(C)/2174/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
235	D-WP(C)/1891/2025 WP(C)/2175/2025	BALARAMA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
236	D-WP(C)/2259/2025 WP(C)/2176/2025	MAMATA PATRO VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
237	D-WP(C)/547/2025 WP(C)/2177/2025	SUMITRA PANNA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
238	D-WP(C)/2296/2025 WP(C)/2178/2025	M/S. KALINGA WARRIOR SECURITY SERVICES, BAJRAKABATI ROAD, CUTTACK VS	SOMANATH MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/797/2025 WP(C)/2179/2025	DEPUTY DIRECTOR, ESIC, BBSR SUSANTA BARIK VS CHIEF OF THE INDIAN OIL CORPORATION LTD, JAGATSINGHPUR	TUSAR KANTA SAHOO VS	// // 0 //
240	D-WP(C)/1925/2025 WP(C)/2180/2025	PAWAN KUMAR AGARWALA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
241	D-WP(C)/1342/2025 WP(C)/2181/2025	UMAKANTA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
242	D-WP(C)/2300/2025 WP(C)/2182/2025	PURNIMA ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
243	D-WP(C)/2511/2025 WP(C)/2183/2025	DR. MADHUSMITA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
244	D-WP(C)/2343/2025 WP(C)/2184/2025	GOURI SANKAR PADHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
245	D-WP(C)/2324/2025 WP(C)/2185/2025	SANJAY KUMAR SAHOO VS STATE OF ODISHA	GOURI SANKAR DAS VS	// 0 //
246	D-WP(C)/2344/2025 WP(C)/2186/2025	SITARAM MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
247	D-WP(C)/2392/2025 WP(C)/2187/2025	DUSASAN KANDI VS PRESIDING OFFICER, LABOUR COURT, BBSR	SHASHI BHUSAN JENA VS	// 0 //
248	D-WP(C)/2124/2025 WP(C)/2188/2025	MIR NIZAMUDDIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
249	D-WP(C)/2362/2025 WP(C)/2189/2025	NIBEDITA JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/2351/2025 WP(C)/2190/2025	MAHADEV SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
251	D-WP(C)/2395/2025 WP(C)/2191/2025	KLARA BAGE VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
252	D-WP(C)/2357/2025 WP(C)/2192/2025	PURNA CHANDRA PANIGRAHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
253	D-WP(C)/2451/2025 WP(C)/2193/2025	RANJAN BEHERA VS STATE OF ORISSA	SUSHANTA KUMAR PRADHAN VS	// 0 //
254	D-WP(C)/2514/2025 WP(C)/2194/2025	SUVENDU JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
255	D-WP(C)/2597/2025 WP(C)/2195/2025	TOPHANI SUBUDHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
256	D-WP(C)/1634/2025 WP(C)/2196/2025	BHARATI BISI VS PRINCIPAL SECY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., ODISHA, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
257	D-WP(C)/2399/2025 WP(C)/2197/2025	SUSHAMA KISPATTA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
258	D-WP(C)/2454/2025 WP(C)/2198/2025	RANI PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
259	D-WP(C)/2520/2025 WP(C)/2199/2025	DURGA PRASANA DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
260	D-WP(C)/2393/2025 WP(C)/2200/2025	DR.DIPTENDU SEKHAR SARANGI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
261	D-WP(C)/2376/2025	DHARITRI MOHANTY	RAGHUNATH BISWAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2201/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/2394/2025 WP(C)/2202/2025	DR.BHANJA KISHORE MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
263	D-WP(C)/2404/2025 WP(C)/2203/2025	DR.SUBASINI LENKA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
264	D-WP(C)/2396/2025 WP(C)/2204/2025	DR.KRUTIBAS SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
265	D-WP(C)/2379/2025 WP(C)/2205/2025	DR. NILIMA PRIYADARSHINY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
266	D-WP(C)/2397/2025 WP(C)/2206/2025	DR.BANAJA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
267	D-WP(C)/2526/2025 WP(C)/2207/2025	M/S. FLYWORLD COM.,BBSR VS JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE	KSHIROD KUMAR SAHOO VS	// 0 //
268	D-WP(C)/2572/2025 WP(C)/2208/2025	ADAITYA PRASAD PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
269	D-WP(C)/2485/2025 WP(C)/2209/2025	M/S. KUMAR ELECTRICALS, BALANGIR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
270	D-WP(C)/2528/2025 WP(C)/2210/2025	B.CHELMAYA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
271	D-WP(C)/2556/2025 WP(C)/2211/2025	KABITA PATTANAYAK VS THE COMNR FOR EMPLOYEES COMPENSATION -CUM- JOINT LABOUR COMNR, CUTTACK	UPENDRA KUMAR SAMAL VS	// 0 //
272	D-WP(C)/2529/2025 WP(C)/2212/2025	B.ADAYA PATRA VS	BISWAMBAR MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/2555/2025 WP(C)/2213/2025	STATE OF ODISHA SACHIDANAND PATEL VS	UPENDRA KUMAR SAMAL VS	// // 0
274	D-WP(C)/2487/2025 WP(C)/2214/2025	STATE OF ODISHA MAHESWAR JENA VS	MAHESWAR MOHANTY VS	// // 0
275	D-WP(C)/53131/2024 WP(C)/2215/2025	STATE OF ODISHA JANARDAN HARICHANDAN VS	SUBHASIS MOHAPATRA VS	// // 0
276	D-WP(C)/2558/2025 WP(C)/2216/2025	STATE OF ODISHA DEEPAK RANJAN MARTHA VS	MANAS KUMAR CHAND VS	// // 0
277	D-WP(C)/2552/2025 WP(C)/2217/2025	RUPALI MARTHA SATYANANDA BARAL VS	UPENDRA KUMAR SAMAL VS	// // 0
278	D-WP(C)/52262/2024 WP(C)/2218/2025	STATE OF ODISHA MIR EKBAL HAQUE VS	PRANAB KUMAR GHOSE VS	// // 0
279	D-WP(C)/2532/2025 WP(C)/2219/2025	THE CO-OPERATIVE MILK PRODUCER UNION LTD, KEONJHAR. KHATIJA BEGUM VS	NILAMADHAB SARKAR VS	// // 0
280	D-WP(C)/2559/2025 WP(C)/2220/2025	STATE OF ODISHA DUBRAJ PATEL VS	UPENDRA KUMAR SAMAL VS	// // 0
281	D-WP(C)/2582/2025 WP(C)/2221/2025	STATE OF ODISHA INDUSTRIAL SECURITY AND DETECTIVE SERVICES, KEONJHAR VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
282	D-WP(C)/2595/2025 WP(C)/2222/2025	ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR DIVISION I, KEONJHAR SABITA BEHERA VS	SANJIB MOHANTY VS	// // 0
283	D-WP(C)/2224/2025 WP(C)/2223/2025	STATE OF ODISHA ASHOK SAHOO VS	VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/54896/2024 WP(C)/2224/2025	MAINA BIBI VS THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	MD. GOLAM MADANI VS	// 0 //
285	D-WP(C)/54581/2024 WP(C)/2225/2025	BISWAJIT BARIK VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
286	D-WP(C)/2576/2025 WP(C)/2226/2025	DEEPAK KUMAR GARNAYAK VS ASSISTANT COMMISSIONER OF CGST AND CENTRAL EXCISE, KEONJHAR DIVISION, KEONJHAR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
287	D-WP(C)/2136/2025 WP(C)/2227/2025	SUJIT KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
288	D-WP(C)/2461/2025 WP(C)/2228/2025	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
289	D-WP(C)/2713/2025 WP(C)/2229/2025	PRASANNA KUMAR JAGADALA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
290	D-WP(C)/2208/2025 WP(C)/2230/2025	GEETA RANI NAYAK VS STATE OF ODISHA	RAMESH CHANDRA NAYAK VS	// 0 //
291	D-WP(C)/2711/2025 WP(C)/2231/2025	KADAMBATI MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
292	D-WP(C)/2458/2025 WP(C)/2232/2025	MANGALSAI GANDA @ MANGASA GANDA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
293	D-WP(C)/2388/2025 WP(C)/2233/2025	DR.SUSHANTA KUMAR PATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
294	D-WP(C)/2700/2025 WP(C)/2234/2025	M/S ADITYA ENTERPRISER, CUTTACK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
295	D-WP(C)/121/2025	DEBARAJ BHUMIA	DEBASHISHA HOTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2235/2025	VS	VS	0
		CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS)		//
296	D-WP(C)/2402/2025	ASHARANI SAHU	DURGESH NARAYAN RATH	//
	WP(C)/2236/2025	VS	VS	0
		STATE OF ORISSA		//
297	D-WP(C)/2581/2025	GANESWAR NAYAK	SURYAKANTA DWIBEDI	//
	WP(C)/2237/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/2698/2025	PROMOD BEHERA	NIRANJAN LENKA	//
	WP(C)/2238/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/2058/2025	ASHOK KUMAR KAR	TAPAN KU. JENA SAMANTA	//
	WP(C)/2239/2025	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/2087/2025	ALOK GOUDA	AFRAAZ SUHAIL	//
	WP(C)/2240/2025	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/2406/2025	RAGHUNATH RAUTA	DURGESH NARAYAN RATH	//
	WP(C)/2241/2025	VS	VS	0
		STATE OF ORISSA		//
302	D-WP(C)/2742/2025	DR.PREETAM @ PRITAM KUMAR KAR	AVIJIT MISHRA	//
	WP(C)/2242/2025	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/2650/2025	GITANJALI PRADHAN	SUSANTA KUMAR BARAL	//
	WP(C)/2243/2025	VS	VS	0
		AUTHORIZED OFFICER, PANJAB NATIONAL BANK,CUTTACK		//
304	D-WP(C)/53346/2024	DRIEMS UNIVERSITY, CUTTACK	TANMAY MISHRA	//
	WP(C)/2244/2025	VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, ODISHA.		//
305	D-WP(C)/2333/2025	HARIS CHANDRA PATNAIK	BIJAY KUMAR BEHERA	//
	WP(C)/2245/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/2506/2025	BIRANCHI NARAYAN MAHARANA	PRAVAT KUMAR NAYAK	//
	WP(C)/2246/2025	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/2767/2025 WP(C)/2247/2025	STATE OF ODISHA LALIT KUMAR NIAL VS	ALOK KUMAR PANDA VS	// // 0
308	D-WP(C)/2507/2025 WP(C)/2248/2025	STATE OF ODISHA RAVI KUMAR SAHUKAR VS	ARUN KUMAR PATRA VS	// // 0
309	D-WP(C)/55189/2024 WP(C)/2249/2025	STATE OF ODISHA RACHITA BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
310	D-WP(C)/2769/2025 WP(C)/2250/2025	STATE OF ODISHA PITAMBAR SAGARIA VS	ALOK KUMAR PANDA VS	// // 0
311	D-WP(C)/2002/2025 WP(C)/2251/2025	STATE OF ODISHA DEEPAK KUMAR PANIGRAHI VS	MANOJA KUMAR KHUNTIA VS	// // 0
312	D-WP(C)/2508/2025 WP(C)/2252/2025	STATE OF ODISHA PRABIR KUMAR PATTANAYAK VS	SANGRAM JENA VS	// // 0
313	D-WP(C)/55190/2024 WP(C)/2253/2025	STATE OF ODISHA SOBHARANI BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
314	D-WP(C)/1750/2025 WP(C)/2254/2025	STATE OF ODISHA M/S.8768 ADISH YADAV SECURITY AGENCIES, CUTTACK. VS	SISIR DAS VS	// // 0
315	D-WP(C)/1934/2025 WP(C)/2255/2025	DIRECTORATE GENERAL OF RESETTLEMENT, GOVT. OF INDIA, MINISTRY OF DEFENCE, NEW DELHI. SARAT CHANDRA ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // 0
316	D-WP(C)/2638/2025 WP(C)/2256/2025	STATE OF ODISHA PINAKPANI MOHANTY VS	SATYAJIT MUKHERJEE VS	// // 0
317	D-WP(C)/2743/2025 WP(C)/2257/2025	UNION OF INDIA DR. NIVEDITA SAHU VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/2334/2025 WP(C)/2258/2025	G.NAGESWAR RAO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
319	D-WP(C)/2411/2025 WP(C)/2259/2025	ABHAYA KUMAR BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
320	D-WP(C)/2510/2025 WP(C)/2260/2025	PRABHAKAR BISWAL VS DIST. MAGISTRATE. CUM APPELLATE MAINTENANCE TRIBUNAL, GANJAM	AKSHAYA KUMAR DORA VS	// 0 //
321	D-WP(C)/2704/2025 WP(C)/2261/2025	DIVYANSHU AGRAWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
322	D-WP(C)/2807/2025 WP(C)/2262/2025	KEDAR PRUSTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
323	D-WP(C)/2360/2025 WP(C)/2263/2025	TANTIA CONSTRUCTIONS LTD, BBSR VS UNION OF INDIA	JNANESH MOHANTY VS	// 0 //
324	D-WP(C)/2057/2025 WP(C)/2264/2025	SUDHANSU SEKHAR BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
325	D-WP(C)/2468/2025 WP(C)/2265/2025	KARENDRA NAYAK VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
326	D-WP(C)/2437/2025 WP(C)/2266/2025	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
327	D-WP(C)/1645/2025 WP(C)/2267/2025	JITENDRA KUMAR SAMANTARAY VS UNION OF INDIA	PRASANT KUMAR KHUNTIA VS	// 0 //
328	D-WP(C)/1462/2025 WP(C)/2268/2025	PRADEEP KUMAR SAHU VS THE CHIEF COMNR, GST, CENTRAL EXCISE AND CUSTOMS BBSR ZONE	SIDHARTH SHANKAR PADHY VS	// 0 //
329	D-WP(C)/2452/2025	CHANDRABATI ROUT	DAYANIDHI MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2269/2025	VS	VS	0
		AUTHORISED OFFICER , STATE BANK OF INDIA		//
330	D-WP(C)/1231/2025	SIBAPRASAD PARIDA @ MAHESH KUMAR PARIDA	NIROD KUMAR SAHU	//
	WP(C)/2270/2025	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/2469/2025	NIHARIKA PANDA	SHASHANKA SHEKHAR PATRA	//
	WP(C)/2271/2025	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/2449/2025	PRATIVA NAYAK	TUSHAR KANTA NAYAK	//
	WP(C)/2272/2025	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/2355/2025	M/S. BALAJI TRADERS, JAJPUR	BIJAY JENA	//
	WP(C)/2273/2025	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/2505/2025	DR. SMITA BHANJ @ BHANJA	SANGRAM JENA	//
	WP(C)/2274/2025	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/2450/2025	MANOJ MANJARI MALLICK	TUSHAR KANTA NAYAK	//
	WP(C)/2275/2025	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/2524/2025	BIJAYA KUMAR NAYAK	GANESWAR BEHERA	//
	WP(C)/2276/2025	VS	VS	0
		THE COMMISSIONER, CONSOLIDATION, BOARD OF REVENUE, CUTTACK		//
337	D-WP(C)/2444/2025	M/S. RUTUPARNA CONSTRUCTION, BBSR.	PRABODHA CHANDRA NAYAK	//
	WP(C)/2277/2025	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/2512/2025	BIJAY KUMAR KHATUA	BIKASH KUMAR DASH	//
	WP(C)/2278/2025	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/2636/2025	MANORANJAN SAHOO	SUMANTA BHUYAN	//
	WP(C)/2279/2025	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/1365/2025	JNANENDREE MISHRA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/2280/2025	VS	VS	0

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341	D-WP(C)/2440/2025 WP(C)/2281/2025	STATE OF ORISSA RABINDRA NATH KUMBHAKAR VS	MANAS PATI VS	// // ()
342	D-WP(C)/1937/2025 WP(C)/2282/2025	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	DR. SUSANT KUMAR KANUNGO VS	// // ()
343	D-ABLAPL/541/2025 ABLAPL/815/2025	STATE OF ODISHA MALLIK JAHANGIR HOSEN @ JAHAGATHIR VS	MANAS KUMAR CHAND VS	BALIPATNA /74 /2024 ()
344	D-ABLAPL/1145/2025 ABLAPL/816/2025	STATE OF ODISHA A.SANGRAMA PATRA VS	SARAT KUMAR JENA VS	// // KHALLIKOTE /951 /2024 ()
345	D-ABLAPL/1846/2025 ABLAPL/817/2025	STATE OF ODISHA BALABHADRA NAYAK VS	JYOTIRMAYA SAHOO VS	// // BALUGAON P.S. /410 /2024 ()
346	D-ABLAPL/1585/2025 ABLAPL/818/2025	STATE OF ODISHA SOUMYA RANJAN JENA @ PAPINI JENA VS	JYOTIRMAYA SAHOO VS	// // BALUGAON P.S. /357 /2024 ()
347	D-ABLAPL/1866/2025 ABLAPL/819/2025	STATE OF ODISHA PRATAP PRADHAN @ JAGU PRADHAN VS	JYOTIRMAYA SAHOO VS	// // NIRAKARPUR /9 /2025 ()
348	D-ABLAPL/1788/2025 ABLAPL/820/2025	STATE OF ODISHA PRASIDHA BEHERA VS	CHIRANJIB ROUT VS	// // TALCHER TOWN /40 /2025 ()
349	D-ABLAPL/1742/2025 ABLAPL/821/2025	STATE OF ODISHA SUDARSAN JENA VS	SARADA PRASAD DASH VS	// // BALANGA /7 /2025 ()
350	D-ABLAPL/1809/2025 ABLAPL/822/2025	STATE OF ODISHA SURYANARAYAN BAITHARU VS	BRAJA KISHOR PANDA VS	// // MELCHHAMUNDA /205 /2024 ()
351	D-ABLAPL/1955/2025 ABLAPL/823/2025	STATE OF ODISHA SANTANU @ SANTANU KUMAR PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// // BANARAPAL /544 /2024 () //

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352	D-ABLAPL/1868/2025 ABLAPL/824/2025	BIKASH SAHOO @ BIPIN KUMAR SAHOO VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	MAHANGA /19 /2023 () //
353	D-ABLAPL/1959/2025 ABLAPL/825/2025	MAYABATI MUNDA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	AINTHAPALI /270 /2020 () //
354	D-ABLAPL/1922/2025 ABLAPL/826/2025	SUGANDHA SOREN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA SADAR /10 /2025 () //
355	D-ABLAPL/1765/2025 ABLAPL/827/2025	SUDARSHAN PALEI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /293 /2024 () //
356	D-ABLAPL/1963/2025 ABLAPL/828/2025	SOUMYA RANJAN DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /16 /2025 () //
357	D-ABLAPL/1990/2025 ABLAPL/829/2025	MANMATH BHUYAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000149/2020
358	D-ABLAPL/1950/2025 ABLAPL/830/2025	CHITARANJAN @ CHITTARANJAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /27 /2025 () //
359	D-ABLAPL/1768/2025 ABLAPL/831/2025	DUKHISHYAM SUNYANI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SUNDARGARH TOWN /380 /2024 () //
360	D-ABLAPL/2028/2025 ABLAPL/832/2025	RAJESH KUMAR PARIDA @ TAPAN PARIDA VS STATE OF ODISHA	SUBHARANSU SEKHAR PANDA VS	RASOL /19 /2025 () //
361	D-ABLAPL/1725/2025 ABLAPL/833/2025	RWITIK JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SAHID NAGAR P.S. /474 /2024 () //
362	D-ABLAPL/1786/2025 ABLAPL/834/2025	SHANKAR MALIK VS UNION OF INDIA	PRADEEP KUMAR DAS VS	//0 S.D.J.M.,BHADRAK(Bhadrak ) 2(C)CC/0000688/2024
363	D-ABLAPL/1831/2025	BULA PARIDA	PRASANNA KUMAR MISHRA	TUMUSINGA /5 /2025

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	ABLAPL/835/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/1796/2025 ABLAPL/836/2025	LIPUN DASH VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BARANGA /26 /2025 () //
365	D-ABLAPL/1967/2025 ABLAPL/837/2025	KABERI BERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALASARI MARINE /96 /2024 () //
366	D-ABLAPL/1974/2025 ABLAPL/838/2025	RUNU BHOI VS STATE OF ODISHA	RAMAKANTA PANDA VS	KANDARPUR /230 /2024 () //
367	D-ABLAPL/1797/2025 ABLAPL/839/2025	RAJESH KUMAR JENA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	BINJHARPUR /466 /2024 () //
368	D-ABLAPL/1799/2025 ABLAPL/840/2025	TAPAS KUMAR ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /10 /2025 () //
369	D-ABLAPL/2078/2025 ABLAPL/841/2025	NIRAKAR PRADHAN VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	GURUDIJHATIA /216 /2024 () //
370	D-ABLAPL/1804/2025 ABLAPL/842/2025	PRIYANKA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	DARINGBADI /6 /2025 () //
371	D-ABLAPL/1978/2025 ABLAPL/843/2025	RATIKANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
372	D-ABLAPL/2037/2025 ABLAPL/844/2025	TULIKA AGARWAL VS STATE OF ODISHA	ASUTOSH MOHANTY VS	2(A)CC/0000017/2025 CDA-II /4 /2025 () //
373	D-ABLAPL/2041/2025 ABLAPL/845/2025	NIKHIL AGARWAL VS STATE OF ODISHA	ASUTOSH MOHANTY VS	CDA-II /4 /2025 () //
374	D-ABLAPL/2054/2025 ABLAPL/846/2025	DEEPAK ROUT VS	DURGADATTA MOHAPATRA VS	BANKI /16 /2025 ()

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375	D-ABLAPL/2055/2025 ABLAPL/847/2025	STATE OF ODISHA CHITA RANJAN SAHU VS	SRIKANTA MAHUNTA VS	// GUNUPUR /216 /2024 ()
376	D-ABLAPL/1807/2025 ABLAPL/848/2025	STATE OF ODISHA MADHUSMITA BEHURIA VS	SURYANARAYAN BISWAL VS	// TIHIDI /553 /2024 ()
377	D-ABLAPL/2113/2025 ABLAPL/849/2025	STATE OF ODISHA SANTANU @ SANTANU KUMAR PARIDA VS	PRIYA RANJAN SINGH VS	// MOTANGA /543 /2024 ()
378	D-ABLAPL/1472/2025 ABLAPL/850/2025	STATE OF ODISHA KAMALAKANTA NAYAK @ BIKASH VS	AJIT KUMAR RAUT VS	// BONTH /4 /2025 ()
379	D-ABLAPL/1289/2025 ABLAPL/851/2025	STATE OF ODISHA NAMITA DAS VS	BIKRAM CHANDRA GHADEI VS	// BALIAPAL /150 /2024 ()
380	D-ABLAPL/2117/2025 ABLAPL/852/2025	STATE OF ODISHA MANOJ DEHURY VS	PRAVASH CHANDRA JENA VS	// KHUNTUNI /205 /2024 ()
381	D-ABLAPL/2118/2025 ABLAPL/853/2025	STATE OF ODISHA TANMAYA BAG VS	DIBYA PRAKASH MISHRA VS	// BARGARH /533 /2024 ()
382	D-ABLAPL/2012/2025 ABLAPL/854/2025	STATE OF ODISHA SANGRAMKESHARI @ SANGRAM KESHARI SAHU VS	BIRAJA PRASAD NANDA VS	// RENGALI (SAMBALPUR) /260 /2024 ()
383	D-ABLAPL/1623/2025 ABLAPL/855/2025	STATE OF ODISHA RAHEMAT ALLI KHAN VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /282 /2024 ()
384	D-ABLAPL/1826/2025 ABLAPL/856/2025	STATE OF ODISHA MANOJ KUMAR ACHARYA VS	ASHOK KUMAR BEHERA VS	// //0 ()
385	D-ABLAPL/2030/2025 ABLAPL/857/2025	STATE OF ODISHA ABANTI SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// DHENKANAL SADAR /983 /2024 () //

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386	D-ABLAPL/1986/2025 ABLAPL/858/2025	ASHOK BIBHAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NAWAPARA /10 /2025 () //
387	D-ABLAPL/2035/2025 ABLAPL/859/2025	SATYAJIT SINGH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	DHENKANAL SADAR /983 /2024 () //
388	D-ABLAPL/1999/2025 ABLAPL/860/2025	SASMITA PANDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR TOWN /374 /2024 () //
389	D-ABLAPL/2131/2025 ABLAPL/861/2025	SAYED ASIF ALI @ MUNA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	PAHALA /454 /2024 () //
390	D-ABLAPL/1767/2025 ABLAPL/862/2025	MANORAMA SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BASUDEVPUR /670 /2024 () //
391	D-ABLAPL/1658/2025 ABLAPL/863/2025	PRAKASH CHANDRA BARAL VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000433/2024
392	D-ABLAPL/2066/2025 ABLAPL/864/2025	MANMOHAN SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	CANTONMENT ROAD /13 /2025 () //
393	D-ABLAPL/1793/2025 ABLAPL/865/2025	MOHAMMAD ISKAQ VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /342 /2024 () //
394	D-ABLAPL/1874/2025 ABLAPL/866/2025	PRADUMNA MALLIK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	TALABANIA /70 /2020 () //
395	D-ABLAPL/2068/2025 ABLAPL/867/2025	AJITAV SAHOO VS STATE OF ODISHA	CHHABI BEHERA VS	NANDIPADA /291 /2024 () //
396	D-ABLAPL/2071/2025 ABLAPL/868/2025	MANMOHAN SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	CANTONMENT ROAD /11 /2025 () //
397	D-ABLAPL/1923/2025	SUDARSAN JENA	SOUBHAGYA KUMAR DASH	DHENKANAL SADAR /532 /2018

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	ABLAPL/869/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/2072/2025 ABLAPL/870/2025	TIKAL SWAIN @ JUKU SWAIN VS STATE OF ODISHA	CHHABI BEHERA VS	BARANGA /100 /2024 () //
399	D-ABLAPL/2048/2025 ABLAPL/871/2025	SURENDRA KUMAR PATRA VS STATE OF ODISHA	ANAND PRAKASH DAS VS	GOBINDAPUR /245 /2024 () //
400	D-ABLAPL/2089/2025 ABLAPL/872/2025	RAJESH KUMAR SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BADAGODA P.S. /2 /2025 () //
401	D-ABLAPL/1836/2025 ABLAPL/873/2025	CHANDAN KUMAR MAJHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /122 /2024 () //
402	D-ABLAPL/1841/2025 ABLAPL/874/2025	PUSPANJALI JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BARIPADA TOWN /822 /2024 () //
403	D-ABLAPL/1852/2025 ABLAPL/875/2025	PRASANTA KUMAR CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /4 /2022 () //
404	D-ABLAPL/2145/2025 ABLAPL/876/2025	TILAK KUMBHAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /430 /2024 () //
405	D-ABLAPL/1898/2025 ABLAPL/877/2025	CHANDAN JALLY VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //
406	D-ABLAPL/2150/2025 ABLAPL/878/2025	KARTIK NANDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /7 /2025 () //
407	D-ABLAPL/2093/2025 ABLAPL/879/2025	BASUDEV MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	PURUNABAZAR /350 /2024 () //
408	D-ABLAPL/2152/2025 ABLAPL/880/2025	MUKESH KUMAR VS	SOUMYA RANJAN DAS VS	PLANTSITE /1032 /2024 ()

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409	D-ABLAPL/2139/2025 ABLAPL/881/2025	STATE OF ODISHA RUBINA MUDULI VS STATE OF ODISHA	PRINCEPEE RAY VS	// KRUSHNA PRASAD /283 /2024 () //
410	D-ABLAPL/2156/2025 ABLAPL/882/2025	PRAVAT KUMAR RAUTRAY @ PRAVAT KU. RAUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /408 /2024 () //
411	D-ABLAPL/1985/2025 ABLAPL/883/2025	STATE OF ODISHA NABIN NAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000001/2025